

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.24 OF 2005
IN
ORIGINAL APPLICATION NO.286 OF 1998

ALLAHABAD THIS THE 31ST DAY OF JANUARY 2006.

HON'BLE MR. K.B.S. RAJAN, J.M.

HON'BLE MR. A. K. SINGH, A.M.

V.K. Gaur aged about 42 years,
Son of Shri G.S. Gaur,
Resident of RB III Or No.62,
Railway Colony,
Agra Cantt 282001.

.....Applicant.

(By Advocate Shri A. K. Pandey)

Versus

1. Union of India through General Manager,
Central Railway, Mumbai CST.
2. Divisional Railway Manager,
Central Railway, Jhansi.
3. Additional Divisional Railway Manager (I),
Central Railway, DRM's Office, Jhansi.
4. The Senior Divisional Mechanical
Engineer, Central Railway, Jhansi.

.....Respondents.

(By Advocate)

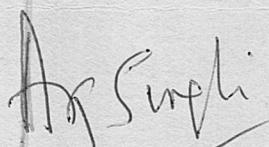
O R D E R

HON'BLE MR. K.B.S. RAJAN, J.M.

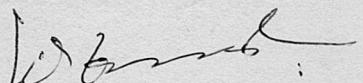

Heard on Review Application. The only
reason for seeking review in this case is that

in the wake of re-categorization of Zone in the Railway, the jurisdiction in respect of the applicant has been changed from the Central Railway. If that be the case, there is no question of review ~~of~~ ^{on} merit of the judgment. Respondents may move necessary application reflecting the competent authorities to implement the order on receipt of which suitable corrections would be incorporated in the order.

Review application is disposed of accordingly.



Member-A



Member-J

/ns/